

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) At the tripartite meeting the representative of the ESSO stated that the Company had surplus workers but had no proposals for effecting any retrenchment.

(b) Later, the company proposed retrenchment of 190 clerical staff and 160 labour staff in their Eastern Region. Thereupon conciliation proceedings were started and a settlement in respect of the clerical staff was arrived at between the management and the union on January 15, 1969. A settlement in respect of labour staff was reached on February 6, 1969.

(c) The Commission of Inquiry which was set up in July, 1967 to look into the general question of job security in oil companies, is expected to submit its report by the end of March, 1969.

Per Capita Income of Agriculturists

393. SHRI HIMATSINGKA:
SHRI P. C. ADICHAN:
SHRI A. SREEDHARAN:
SHRI S. K. TAPURIAH:
SHRI VALMIKI CHOUDHARY:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the *per capita* income of agriculturists during the year 1967-68 and the estimated *per capita* income for 1968-69 in the country and how it compares with the corresponding figures in respect of the States of Kerala, Bihar and Rajasthan; and

(b) how these figures in respect of Kerala, Rajasthan and Bihar compare with those for other State/Union Territories;

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b). Data on *per capita* income of agriculturists are not compiled separately in the National Income at the All India Level or at the State level. However, a statement show-

ing the net income from Agriculture, number of occupied persons, and net income per occupied person in selected States for 1960-61 is laid on the Table of the House. [Placed in Library. See No. LT-44/69]. Similar estimates regarding net income per occupied person for later years could not be worked out due to non-availability of data in respect of number of occupied persons in agriculture.

Agricultural Production

394. SHRI HIMATSINGKA:
SHRI S. K. TAPURIAH.
SHRI GADILINGANA GOWD:
SHRI MEETHA LAL MEENA:
SHRI K. P. SINGH DEO:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) how far the actual agriculture production including food and other agricultural products, during the first half of the agricultural year 1968-69 compares with during the first half of the year 1967-68 and 1966-67 respectively in each State;

(b) what is the rate of increase in agricultural production likely to be achieved during this year in each State; and

(c) what, in the light of the actual agricultural production so far, is the likely target of agricultural production to be struck during this year in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Firm estimates of actual agricultural production including food and other agricultural crops during the first half of agricultural year 1968-69 (*i.e.* kharif) would become available only after the close of the agricultural year *i.e.* sometime in July-August, 1969.

(b) The question does not arise.

(c) The targets of production of principal crops envisaged in the Plan for 1968-69 were as under:

Foodgrains	102 million tonnes.
Sugarcane (Gur)	12.5 million tonnes.
Oilseeds	10.0 " "
Cotton	6.7 " bales.
Jute	6.9 " "

These targets were visualized for normal weather and since this year in some parts of the country there has been drought it is not possible to say if these targets are likely to be achieved.

Andamans Development Corporation

395. SHRI ONKAR LAL BERWA:
SHRI N. R. LASKAR:
SHRI R. BARUA:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Andamans Development Corporation has started functioning;

(b) if so, the total share capital of the Corporation; and

(c) whether it is also a fact that State and Centre will share the amount of capital in the Corporation?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) No.

(b) and (c). Do not arise.

Extension to Officers in the Ministry

396. DR. SUSHILA NAYAR: Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) the number of cases in which extensions or reappointment in his Ministry had been given to Class I Officers who were to be retired at the age of 58 years during the year 1968;

(b) the names of those officers, and

(c) the reasons for their extension or reappointment?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD):

(a) Three.

(b) and (c). A statement giving the required information is laid on the Table of the House.

Statement

Cases in which extension or re-appointment has been given to Class I officer in the Ministry of Labour, Employment and Rehabilitation who were to retire at the age of 58 years during 1968.

S. No.	Name of Officer	Reasons for the Extension or Re-appointment
1.	Shri S. L. Khanna, P. S. to Minister of Labour and Rehabilitation.	Granted re-employment as his services were required to be continued in the public interest.
2.	Shri H. K. Bhattacharjee, Deputy Director of Mines Safety (Electrical).	Due to paucity of senior experienced Deputy Directors of Mines Safety (Electrical).
3.	Shri K. S. Misra, Superintending Engineer, (Irrigation) Dandakaranya Project.	Re-employed for two months in public interest for continued supervision of Paralkote Dam which was at a crucial stage of construction.

Delegation sent abroad by Ministry

397. DR. SUSHILA NAYAR:
SHRI D. AMAT:
SHRI K. LAKKAPPA:
SHRI A. SREEDHARAN:

Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) the number of delegations sent abroad, during the last two years by his Ministry;

(b) the names of countries visited by those delegations;

(c) the amount spent by each delegation; and

(d) the result achieved thereby?